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Title: Introduction of the Appropriation Acts (Repeal) Bill, 2015.

THE MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA): Madam, I beg to move for leave to introduce a Bill to repeal Appropriation Acts [including Appropriation (Railways) Acts].

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal Appropriation Acts [including Appropriation (Railways) Acts]."

The motion was adopted.

SHRI D.V. SADANANDA GOWDA: I introduce the Bill. (लवधान)

माननीय अध्यक्ष : मैं आपको मौका दे रही हूँ। आप चेयर पर तो जाइए। आप बिल इंट्रोड्यूज भी नहीं करने देंगे, क्या बात है?

(लवधान)

श्री दीपेन्द्र सिंह हुड्डा (शेहतक) : महोदया, उसके पहले अलाउ कीजिए।

माननीय अध्यक्ष : हुड्डा जी, उसके पहले नहीं होता है। इंट्रोडक्शन तो हो ही जाता है। हम कोई डिस्कशन नहीं ले रहे हैं।

(लवधान)

12.19 hrs

At this stage, Shri Deepender Hooda, Shri K.C. Venugopal and some other hon. Members went back to their seats.

HON. SPEAKER: What is the important matter?

...(Interruptions)

माननीय अध्यक्ष : अब शून्य काल लेना है। इसमें किसका नाम है?

(लवधान)

माननीय अध्यक्ष : आप गड़बड़ मत कीजिए।

(लवधान)

12.20 hrs

OBSERVATION BY THE SPEAKER